

**Statement-II***Details of cases registered under PC Act, 1988 and their disposal*

Year	Number of cases registered	Out of Col. 2, No. of cases disposed from investigation	Out of Col. 2, No. of cases pending investigation as on 31.3.2013
1	2	3	4
2010	650	635	15
2011	600	516	84
2012	703	289	414
2013 (upto 31.3.2013)	168	6	162

**e-portal for RTI application**

3318. SHRI A. ELAVARASAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Personnel and Training (DoPT), the nodal agency for implementation of RTI Act has decided to launch e-portal and people can file RTI application online by shelling out just ₹ 10/-;

(b) if so, the details thereof;

(c) whether the e-portal has extended to all Central Ministries and Departments; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) RTI online Web Portal is a facility for Indian Citizens to file RTI application and first appeal online. The prescribed fee for RTI application can also be paid online through a payment gateway of State Bank of India.

(c) No, Sir.

(d) This facility at present is available only for Department of Personnel and Training.